

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 229**  
**(IB)-575(ND)/2017**  
**IA-6045/2023**

**IN THE MATTER OF:**

**Small Industrial Development Bank of India ... Appellant/Petitioner**

**Versus**

**Delicious Coco Water Private Limited ... Respondent**

**Under Section: 7 of (IBC)(Liq.)**

**Order delivered on 30.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant** : Adv.Anand Varma, Adv.Apoorva Pandey,  
Adv.Saumitra Srivastava

**For the Respondent** : Adv. Mohit Chaudhary, Adv. PrakharMithal

**For the Liq.** : Adv. Rishi Singhal, Adv. Ashok Kumar Gupta

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

As the judicial work in the Principal Bench has been ordered to be suspended for half day i.e. in the afternoon, the hearing in captioned matter is deferred to 27.05.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**